

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 134 OF 2024**

**IN THE MATTER OF:**

**News item titled "Nanglarai khanan dhekedar Bandhuyo ke kheelaf gramino ne khola morcha" appearing in sach kahun dated 29.12.2023**

**AMENDED MEMO OF PARTIES (As Per ORDER DATED 05.08.2024)**

**News item titled "Nanglarai khanan dhekedar Bandhuyo ke kheelaf gramino ne khola morcha" appearing in sach kahun dated 29.12.2023**

**VERSUS**

- 1. Uttar Pradesh Pollution Control Board Through its Member Secretary.**  
TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) .....Respondent No.01
- 2. Collector and District Magistrate,**  
Muzaffarnagar Zilla Parishad, Collectrate, Kutchery, Jila Parisad Colony,  
Muzaffarnagar, Uttar Pradesh 251001  
Email: [dmmuz@nic.in](mailto:dmmuz@nic.in)/[upmuz@nic.in](mailto:upmuz@nic.in) .....Respondent No.02
- 3. Regional Officer, MoEF&CC, Lucknow**  
Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow, U.P.-226024  
Email: [rocz.lko-mef@nic.in](mailto:rocz.lko-mef@nic.in) .....Respondent No.03
- 4. Central Pollution Control Board Through its Member Secretary**  
East Arjun Nagar, Parivesh Bhawan, Delhi-110032  
Email: [mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in) .....Respondent No.04
- 5. M/s. Devansh Infra, Proprietor Shri Kuldeep Singh**  
S/o Sri Chand Singh, R/o 143, Udpur, P.O. Udpur,  
District Shamli, Uttar Pradesh .....Respondent No.05
- 6. Haryana State Pollution Control Board**  
Through the Member Secretary  
C-11, Sector-6, Panchkula, Haryana - 134109, Haryana  
Email: [hspcbho@gmail.com](mailto:hspcbho@gmail.com)/[hspcb@hry.nic.in](mailto:hspcb@hry.nic.in) .....Respondent No.06
- 7. Secretary, Mining Department, State of Haryana**  
Second Floor, DHL Square, Plot No. 9, Sector-22,  
IT Park, Panchkula, Haryana  
Email: [dmg.mines-hry@gov.in](mailto:dmg.mines-hry@gov.in)/[me.mines-hry@nic.in](mailto:me.mines-hry@nic.in) .....Respondent No.07